

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER**

Dated, Guwahati the 12<sup>th</sup> February, 2025

**No. HC.V-09/2013/(Pt.-2)/136/Estt.** ### In partial modification of this Registry's earlier order No. HC.V-09/2013/(Pt.-2)/115/Estt. dated 06-02-2025, the Registry of the Gauhati High Court, Guwahati hereby re-posts the following Officers (belonging to High Court Service) of the Principal Seat as mentioned against their names and re-assign the following duties thereof:

Sl. No.	Name & Present Designation	Posted as	Duties Assigned
1.	Shri Gregory Daimari, Assistant Registrar (Bench-I)	Assistant Registrar (Disposal, Records & FT)	<ol style="list-style-type: none"><li>1. Shall be the In-charge and signatory of the Civil Rule (Disposal) Section, Record Room Section &amp; Foreigner's Tribunal Section and look after its entire works. All matters of those Sections shall be routed through the In-charge. The In-charge shall visit the section(s) regularly and look after the punctuality and functioning of the Officer/staff posted there.</li><li>2. Shall work as Stamp Reporter and Commissioner of Affidavits, in addition to own duties.</li><li>3. Shall be the signatory of all Judicial Sections as and when required and in addition to own duties.</li><li>4. Shall look after the Shredder Room, Digitization works and furnish weekly reports of digitized files to the Deputy Registrar (Administration &amp; Digitization).</li><li>5. He shall report to the Registrar (Judicial &amp; IT), Joint Registrar (Judicial) and Deputy Registrar (Administration &amp; Digitization).</li><li>6. Any other duty entrusted by the Registrar General/Registrars.</li></ol>
2.	Shri Sahidul Hoque, Assistant Registrar (Disposal, Records & FT)	Assistant Registrar (Bench-I)	<ol style="list-style-type: none"><li>1. Shall be the In-charge and signatory of the Bench Section and look after its entire works. All matters related to functioning of the Section shall be routed through the In-charge. The In-charge shall look after the punctuality and functioning of the Officer/staff posted there.</li><li>2. Shall act as signatory of all Judicial Sections of the Registry, as and when required and in addition to</li></ol>

			<p>own duties.</p> <p>3. Shall work as Stamp Reporter and Commissioner of Affidavits, as and when required and in addition to own duties.</p> <p>4. He shall report to the Registrar (Judicial &amp; IT) and Joint Registrar (Judicial).</p> <p>5. Any other duty entrusted by the Registrar General/Registrars.</p>
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This order shall come into immediate effect. Any grievance regarding the above posting/duty assignment shall be made to the Registrar (Establishment)/In-charge. Any matter incidental or ancillary to the above posting/duty assignment, that may arise, shall be decided by the competent authority. Other conditions of the Registry's earlier order No. HC.V-09/2013/(Pt.-2)/115/Estt. dated 06-02-2025 shall remain unchanged.

*Sd/- Raktim Duarah*

**REGISTRAR GENERAL**

**Memo No. HC.V-09/2013/(Pt.-2)/ 136A/Estt.**

**dated 12 -02-2025**

Copy for information & necessary action to:

1. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Joint Registrar (.....), Gauhati High Court, Guwahati.
5. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
6. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
7. The Librarian- cum -Research Officer, Gauhati High Court, Guwahati.
8. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati, with a direction to upload this order in the official website of the Gauhati High Court.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice .....,Gauhati High Court, Guwahati.
11. The Administrative Officer (Judicial) (.....), Gauhati High Court, Guwahati.
12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. The Court Officer-I & II, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. The Gauhati High Court Notice Board (Old block and New block), Guwahati.
16. The Order file.

**REGISTRAR GENERAL**

B.D.